

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

29

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 12/9/2018

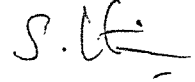
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CA/764/2018
NAME OF THE PETITIONER(S) : JAYAYUGAM PUBLICATIONS LTD & 1
NAME OF THE RESPONDENT(S) : ROC, KERALA
UNDER SECTION : 441 u/s 137(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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S. HARI KRISHNAN

PCS



ORDER

PCS representing the Applicant present and made submissions. Heard. **Order is reserved.**

-sd/
(S VIJAYARAGHAVAN)
Member (Technical)

-sd/
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

sr